

Annexure 9

Name of the corporate Debtor: Global Energy Private Limited

Date of Commencement of CIRP: 06.05.2022

List of creditors as on: 18.04.2023

Other creditors, if any, (other than financial creditors and operational creditors)

(Amount in INR)

Sr. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	whether related party	% of voting share in CoC					
1	Employees' Provident Fund Organization	19-09-2022	1,33,19,135	0	Others	0	0	0	0	0	0	1,33,19,135	0	As per IB Code and CIRP Regulation, creditor who fails to submit claim within fourteen days can submit the claim, on or before the Ninetieth day of the Insolvency Commencement Date (i.e till 06.09.2022 in our case from the date of receipt of order). However, the claim was received after 06.09.2022. Accordingly, the claim has not been accepted.
	Total		1,33,19,135	-		-	-		0%	-	-	1,33,19,135	-	